NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 95/(MAH)/2011

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017

NAME OF THE PARTIES: Mr. Aditya Khanna

V/s.

M/s. Ambika Zugkraft Park Systems Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

MS Khushboo Adv Lor

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ORDER C.P. No. 97/397-398/CLB/MB/MAH/2011

- 1. None for the Petitioner.
- The Learned Representative of the Respondent is present.
- Adjourned to 28.11.2017.

SD/-

SD/-

Bhaskara Pantula Mohan Member (Judicial) 16.10.2017

M.K. Shrawat Member (Judicial